

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 880/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

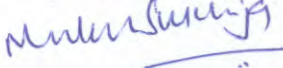

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Bristol Enterprises Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391(2)&394


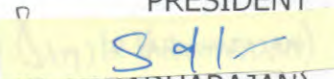
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MUKESH SUKHITA	ADVOCATE	PETITIONER	
2.	Chetana Kandpal	Company Prosecutor	o/o OL, Delhi	Chetana
3.	C. BALOONI	Company Prosecutor	FR RD (NR)	

ORDER

In terms of the order dated 23.09.2016 the rejoinder affidavit is required to be filed by the petitioner. Learned counsel undertakes to do the needful within two weeks with a copy in advance to the counsel for the OL and RD.

List on 23.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)